

Annexure 3

Name of the corporate Debtor: Nirmal Lifestyle (Kalyan) Private Limited

Date of Commencement of CIRP: 16th June, 2022

List of creditors as on: 14th February, 2023

List of Secured Financial Creditors (other than financial creditor belonging to any class of creditors)

(Amount in INR)

Sr. No.	Name of Creditor	Details of claim received		Details of claim admitted				Amount of contingent claims	Amount of any mutual dues, that may be set-off	Amount of claims not admitted	Amount of claims under verification	Remarks, if any	
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	whether related party						% of voting share in CoC
1	SREI Equipment Finance Limited	24-06-2022	1,47,17,09,006	1,21,58,87,273	Loan		No	9.69%			25,58,21,733	Secured	
2	Assets Care and Reconstruction Enterprise Limited	01-07-2022	4,70,97,21,114	-	Mortgagor facility of Nirmal Lifestyle Ltd		No	0.00%			4,70,97,21,114	details sought	
			1,95,78,55,970	-	Corp Guarantee for Nirmal Lifestyle Ltd	-					1,95,78,55,970	details sought	
			1,63,76,24,274	-	Corp Guarantee for Nirmal Lifestyle Holdings Pvt Ltd	-					1,63,76,24,274	details sought	
			8,30,52,01,358	-		-					8,30,52,01,358		
Total			9,77,69,10,364	1,21,58,87,273				9.69%	-	-	-	8,56,10,23,091	

Note 1: SREI Equipment Finance Limited

1 Primary Security

All that pieces and parcel of Land admeasuring about 14.46 acres or thereabouts situated at Village Ambivali, Taluka Kalyan, District Thane.

2 Collateral Security

A- Nirmal Lifestyle Ltd

All that piece and parcel of the Entire Third floor of Commercial Building No. 3B, Multiplex Building, LBS Marg, Mulund West, Mumbai – 400080 admeasuring to the extent of 88,436.80 sq ft chargeable area (55,273 sq ft carpet area) situated at Village Nahur, Taluka and Registration and Sub district Kurla and District Mumbai Suburban bearing new CTS Nos 491/A (part) admeasuring in the aggregate 51,700 sw mrts or

B- Nirmal Developers

All that piece and parcel of the leasehold land or ground situated lying and being at Village – Mulund bearing CTS No. 4/3 admeasuring 8824.5 sq mtrs or thereabouts, situated at Balrajeshwar Road, Mulund West, Mumbai – 400080, within the registration district and sub-district of Bombay City and Bombay Suburban and within the limits of Municipal Corporation of Greater Bombay having the project known as “Nirmal Olympia II” forming part of the larger property bearing Survey no. 255, Hissa Nil and Survey no. 256, Hissa No. 1 A corresponding to CTS Nos. 4,4/1,6,6/1 to 3,10,10/1 to 29 and 11, New CTS Nos. 4/1, 4/2, 4/3, 4/4,

C- Dharmesh Sardarmal Jain

All that piece and parcels of land together with Cinema Theatre and all other buildings standing thereon situate at Mulund within the Gram Panchayat of Mulund, Registration Sub District Bandra, district suburban Bombay bearing CTS No. 872, 872/1 to 14, 873, 873/1 to 8 aggregating to 2634.9 sq mtrs as per the Property Cards, Netaji Subhashchandra Road, Mulund – West, Mumbai – 400080.

D- Sujyoti Land Developers Pvt Ltd

All that piece and parcel of Land admeasuring about 21.502 acres or thereabouts situated at Village Balyani, Taluka Kalyan, District Thane

TO INCLUDE AMBIVALI LAND BELONGS TO NLKPL